SADP and Special Component Plan for Scheduled Castes and Tribal Sub-Plan has been taken into account.

Per Capita Plan Assistance and Allocation

1056; SHRIMATI KANAK MU-KHERJEE: Will the Minister of PLANNING be pleased to state:

- (a) what is the per capita plan assistance for annual plans, Statewise and year-wise by the from 1975-76 to 1983-84; and
- '(b) what i_s the per capita plan allocation for annual plan, State-wise and year-wise from 1975-76 to 1983-84?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The information asked for is given in the attached Statements I&n. (See Appendix CXXVni, Annexure No. 37)

Per Capita Plan Assistance and outlay

- 103(7. SHRIMATI KANAK MU KHERJEE. Will the Minister of PLANNING be pleased to state:
- (a) what is the per capita central plan assistance, State-wise for the First Plan, Second Plan, Third Plan, three annual Plana, Fourth Plan, Fifth Plan and the Sixth Plan:
- (b) what is the per capita total Plan outlay, Statewise, for each of the Five year plans and three annual plans (1966-68);
- ,• (c) whether there is any regional disparity in allocation of Central Plan assistance; and
- (d) if so, the factor_s responsible for the same?
- . THE MINISTER OF PLANNING (SHRI S: B. CHAVAN): (a) and (b) The information sought is given
- in the attached Statements I and II.
- (See Appendix CXXVIII. Annexure No." 38). •'—'
- (c) and (d) Tlie Central assistance for State Plans since the Fourth Plan

is being given on the basds of the Gadgil formula/ modified Gadgil formula and IATP formula, which are weighted in favour of the less developed States. Besides, the States get extra assistance for the externallyaided projects included in State Plans.

Police Firing in Punjab

- 1058. SHRIMATI KANAK MU-KHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the total number of police firings in Punjab till date since the promulgation of President's rule in that State;
- (b) the total number of deaths due to (i) police firings and (ii) other causes till date since promulgation of President's ruel in that State; and
- (c) what steps, if any, have been oi' are being taken to arrive at a political solution of the Punjab problem?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) There has been no incident of police firing on mobs after the promulgation of President's rule in Punjab till 24th November, 1983,
- (b) (i) Does not arise, (ii) 21 persons were killed during the period 7!th October 1983 to 24th November 1983. Thig does not include number of persona killed in the railway accident at Mandi Gobindgarh on 21st October, 1983;

Bomb Blasts in Delhi

- 1059. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HOME-AFFAIRS be pleased to state:
- (a) whether it is a fact that twenty cases of bomb blasts have been reported during the past two years in the capital: